

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 107 OF 2018

Dated : 14th December, 2018

**Present: Hon' ble Mr. Justice N.K. Patil, Judicial Member
Hon' ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of:

**M/s. S D Bansal Iron and Steel Private Limited : ... Appellant (s)
& Ors.**

Versus

**Madhya Pradesh Electricity Regulatory : ... Respondent (s)
Commission & Ors.**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Mr. Ashwin Ramanathan
Ms. Parichita Chowdhury

Counsel for the Respondent (s) : Ms. Aradhna Tandon
Ms. Swagatika Sahoo for R-1

Mr. G. Umapathy
Mr. Aditya Singh for R-2 to R-5

ORDER

Heard the learned counsel appearing for the Appellant.

List the matter for hearing on **28.02.2019.**

**(Ravindra Kumar Verma)
Technical Member**

mk/bn

**(Justice N.K. Patil)
Judicial Member**